सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.11.2026

N O T I C E

Please take notice that the following matters listed in the Court – II on 22.09.2026, 16.11.2026 & 18.11.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 6504 of 2026 in Contempt Case (AT) No. 16 of 2026 in Comp. App. (AT) (Ins) No. 1948 of 2025	Ashok Dattatray Atre & Ors. Vs. Vijendra Kumar Jain Liquidator of Transparent Energy Systems Pvt. Ltd.	**22.09.2026**	**11.12.2026**
2.	I.A. No. 5396 of 2026 in Comp. App. (AT) (Ins) No. 1205 of 2025	Assam Power Distribution Company Ltd., (Operational Creditor) Vs. Meena Sureka, (Insolvency Professional)	**16.11.2026**	**11.12.2026**
3.	Contempt Case (AT) No. 32 of 2026 in Comp. App. (AT) (Ins) No. 322 of 2025	Consortium of Mr. Sandeep Gupta, Ms. Shalini Gupta and Mr. Anoop Kumar Mittal (Successful Resolution Applicant of Swati Health and Education Services Pvt. Ltd.) Vs. Greater Noida Industrial Development Authority Through its Chief Executive Officer	**18.11.2026**	**11.12.2026**

By order of Hon'ble Chairperson
-Sd/-
Registrar